

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 27.09.2016

ORDER NO. 127 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide order no. 109 of 2016 for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 27.09.2016 to 28.09.2016	Service Tax Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 29.09.2016 to 30.09.2016	Customs, Excise, Service Tax Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 29.09.2016 to 30.09.2016	Single Member Matters

On 27.09.2016 and 28.09.2016 Honble Sh. S. K. Mohanty, Member (Judicial) will hear Single member matters as notified at 02:30 PM

By Order


(A. Mohan Kumar) 27/9/16
Registrar

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Dy. Registrar